

comparing the present consumption of protein to that in 1965.

(b) and (c) Government are alive to the problem of protein calorie mal-nutrition in the country and a co-ordinating approach towards the problem of mal-nutrition is being undertaken by the various Departments of the Government. This comprises supplementary feeding programmes amongst the vulnerable sections of the population, production of nutrition education and extension, applied nutrition programmes, and treatment and screening of early cases. The following measures are adopted to improve the level of nutrition :

1. Supplementary feeding is provided through the following programmes which are run with aid of various agencies :
  - (a) Feeding under the Applied Nutrition Programme ;
  - (b) Feeding through Balwadis ;
  - (c) School feeding programme ; and
  - (d) M.C.H. milk feeding programme.
2. Imparting nutrition education to the mothers to enable them to utilise commonly available cheap foods for providing nutritious diet to their children.
3. Treatment of early cases of malnutrition through MCH Centres.
4. The Department of Food have taken steps to combat protein malnutrition among children and other vulnerable group by starting projects for the manufacture of high protein foods such as 'BALAHAR', MULTIPURPOSE FOOD AND WEANING FOOD.
5. Production of adequate quantity of food of right quality to the extent possible.
6. Provision of adequate distribution machinery to ensure adequate amount of food to all segments of population.
7. Control of environmental sanitation in order to reduce infection which always precipitates malnutrition.
8. Specific ameliorative measures against certain malnutrition conditions like anaemic, goitre, keratomalacia etc.

**दिल्ली में झुग्गी-झोंपड़ियाँ गिराने में राजनीतिक नेताओं का हस्तक्षेप**

1463. श्री अटल बिहारी वाजपेई : क्या निर्माण तथा आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विकास प्राधिकरण के प्रवक्ता के अनुसार लोक सभा के मत चुनावों के उपरांत दिल्ली में झुग्गी-झोंपड़ियों की संख्या में असामान्य रूप में वृद्धि हुई है और कुछ राजनीतिक नेताओं के हस्तक्षेप के कारण इनके गिराने में बाधा हो रही है ;

(ख) यदि हां, तो इस बारे में क्या कार्यवाही की जा रही है ?

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री आई० के० गुजराल) : (क) दिल्ली विकास प्राधिकरण द्वारा ऐसा कोई ब्यान जारी नहीं किया गया है ।

(ख) प्रश्न ही नहीं उठता ।

**Exploration of Oil with Foreign Collaboration,**

1464. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of PETROLEUM AND CHEMICAL be pleased to state :

(a) whether Government are considering to have foreign collaboration for exploration of oil reserves in the country ; and

(b) whether any decision has been taken in this regard ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : No. Sir.

(b) Does not arise.

**Mediation by Swiss Government regarding Repatriation of Diplomats**

1465 SHRI BISHWANATH JHUNJHUNWALA :  
SHRI C. K. CHANDRAPPAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Swiss Government had

offered to mediate between India and Pakistan over the evacuation of the Indian Diplomatic personnel from Pakistan ;

(b) if so, whether the efforts of the Swiss Government have yielded any results ;

(c) if not, the reasons for the same and whether any other country has offered to negotiate in the matter ; and

(d) if not, how Government propose to secure the release of the Indian diplomats ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Swiss Government on the request of the Government of Pakistan, agreed to lend their good offices in regard to the arrangements for ascertaining the wishes of those members of the erstwhile Pakistan Mission in Calcutta who declared their allegiance to the Government of Bangla Desh.

(b) Negotiations are still continuing.

(c) Negotiations have become protracted because of Pakistan's unreasonable insistence that it is India's responsibility to make those persons of the erstwhile Pakistan Mission in Calcutta who changed their allegiance to the Bangla Desh Government, to meet a representative of the Pakistan Government individually. We have made it clear that this is a matter for these persons themselves to decide.

(d) As stated above negotiations are continuing in this matter.

#### **Jobless Doctors in Mysore State**

1466. SHRI DHARAMRAO AFZALPURKAR : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the number of Doctors who are jobless in Mysore State ;

(b) whether Government have received any representation from the House Surgeon's Association of Mysore in this regard ; and

(c) if so, the reaction of Government thereon.

THE MINISTER OF WORKS AND HOUSING, AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) to (c) The information is being collected from the State Government of Mysore and will be laid on the Table of the Sabha in due course.

#### **Appointment of a Commission to study the aspects of manufacturing and marketing of drugs**

1467. SHRI DHARAMRAO AFZALPURKAR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Indian Medical Association has approached the Union Government to set up a Commission to go into all the aspects of manufacturing and marketing of drugs ; and

(b) if so, the reaction of Government here to ?

THE MINISTER OF PETROLEUM AND CHEMICAL (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) Government feel that there is no need to set up any such Commission at this stage as they are fully seized of all matters relating to manufacturing, pricing and marketing of drugs in the country.

#### **Recruitment of Staff in Eastern Branch of Indian Oil Corporation.**

1468. SHRI JYOTIRMOY BOSU : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the number of officers and staff recruited for Eastern Branch of the Indian Oil Corporation during the last three years (year-wise) ;

(b) the comparative figures of officers and staff during the last three years ;

(c) the reason for making recruitment of officers in the Corporation in a disproportionate manner ;

(d) the details of restrictions imposed during 1968-69 and 1969-70 on new recruit-